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Title: Issue regarding misuse of National Investigation Agency against minorities.

***SHRI K NAVAS KANI (RAMANATHAPURAM):** Hon. Speaker Sir, Vanakkam. During Emergency, the Union Government imposed MISA with draconian powers. The Union Government has accorded certain extraordinary powers to the National Investigation Agency, NIA in a similar way. Through this Act, the minority Muslims and innocent Muslims are being wrongly targeted and cornered in the name of investigation. This should be stopped at any cost.

We are afraid that this Act will be misused against those who are to be suppressed and oppressed, who agitate democratically and the opposition members due to political vengeance. We do not have any second opinion in bringing stringent Acts with a view to punish the culprits and to protect the country. We are of the opinion that innocent youth particularly Muslim youth should not be affected.

This Government is of the opinion that it can do anything as it has the absolute majority in Lok Sabha. The Government should not think that it can do anything of its choice. The Government should not use this Act in any way against those who protest democratically or to arrest the innocent Muslim youths. Thank you.